POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

DEVKI LEASING AND FINANCE LIMITED

(Corporate Identification Number (CIN): L65921MP1993PLC007522)

Registered Office: Velocity Multiplex, Plot No. 18-A, Scheme No. 94-C, Ring Road, Indore, Madhya Pradesh – 452 010, India | Phone No.: +91 0731 - 2555041

Email ID: dlflindore@gmail.com | Website: www.devkileasing.com

OPEN OFFER ("OFFER") FOR ACQUISITION OF UP TO 9,12,500 (NINE LAKHS TWELVE THOUSAND AND FIVE HUNDRED) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH ("EQUITY SHARES"), REPRESENTING 26% OF THE VOTING EQUITY SHARE CAPITAL ON A FULLY DILUTED BASIS OF DEVKI LEASING AND FINANCE LIMITED ("TARGET COMPANY"), AS OF THE TENTH WORKING DAY FROM THE CLOSURE OF THE TENDERING PERIOD OF THE OPEN OFFER ("VOTING SHARE CAPITAL"), FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY FOR CASH AT A PRICE OF ₹ 8.00 (RUPEES EIGHT ONLY) PER EQUITY SHARE BY MR. MAHESH KUMAR AGARWAL ("ACQUIRER"). NO OTHER PERSON IS ACTING IN CONCERT WITH THE ACQUIRER FOR THE PURPOSE OF THIS OPEN OFFER.

This Post Offer Advertisementis being issued by Sun Capital Advisory Services Private Limited ("Manager to the Offer"), on behalf of the Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("Takeover Regulations"). The Detailed Public Statement ("DPS") with respect to the Offer was made on November 22, 2021 in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions), Raj Express (Hindi) (Indore Edition) and Pratahkal (Marathi) (Mumbai Edition) newspapers.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Offer:

1. Name of the Target Company : Devki Leasing And Finance Limited
2. Name of the Acquirer and PAC : Mr. Mahesh Kumar Agarwal
   PAC: Not Applicable
3. Name of Manager to the Offer : Sun Capital Advisory Services Private Limited
4. Name of Registrar to the Offer : Bigshare Services Private Limited.
5. Offer details
   a) Date of Opening of the Offer : January 7, 2022, Friday
   b) Date of Closing of the Offer : January 20, 2022, Thursday
6. Date of Payment of Consideration : February 2, 2022, Wednesday
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	₹ 8.00 (Rupees Eight only)		₹ 8.00 (Rupees Eight only)	
7.2.	Aggregate number of shares tendered	9,12,500 Equity Shares*		33,005 Equity Shares	
7.3.	Aggregate number of shares accepted	9,12,500 Equity Shares*		32,905 Equity Shares	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	₹ 73,00,000 (Rupees Seventy Three Lakh Only)		₹ 73,00,000 (Rupees Seventy Three Lakh Only)	
7.5.	Shareholding of the Acquirer before Agreements / Public Announcement (No. & %)	NIL		NIL	
7.6.	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	16,61,452 47.34%		16,61,452 47.34%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	9,12,500 26.00%		32,905 00.94%	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL		NIL	
7.9.	Post Offer shareholding of the Acquirer • Number • % of Fully Diluted Equity Share Capital	25,73,952 73.34%		16,94,357 48.28%	
7.10.	Pre and Post Offer shareholding of Public Shareholders • Number** • % of Fully Diluted Equity Share Capital	**Pre Offer** 18,48,148 52.66%	**Post Offer** 9,35,648 26.66%	**Pre Offer** 18,48,148 52.66%	**Post Offer** 18,15,243 51.72%

*Assuming full acceptance in the Open Offer.

**Includes 84,800 partly paid up equity shares.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the Takeover Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER

Sun Capital Advisory Services Private Limited
Registered Office: 301-A, Kumar Plaza, Kalina - Kurla Road, Near Kalina Market, Santacruz (East), Mumbai - 400 029
Tel. No.: +91 22 6178 6000 / 01
Investor grievance email: investorgrievance@suncapital.co.in
Contact Person: Ms. Kinnari Mehta | **Email:** kinnari@suncapital.co.in
SEBI Registration No.: INM000012591

FOR AND ON BEHALF OF THE ACQUIRER

Place: Mumbai **Sd/-**

Date: February 3, 2022 **Mahesh Kumar Agarwal (The Acquirer)**